

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *155**

TO BE ANSWERED ON THE 06TH MARCH, 2018 /PHALGUNA 15, 1939 (SAKA)

MISSING CHILDREN

***155. SHRI BHARTRUHARI MAHTAB:
SHRI RAHUL SHEWALE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the gap between missing and traced children has widened in the country during each of the last three years and the current year;

(b) if so, the details thereof and the reasons therefor along with the number of cases of missing children reported in the country during the said period, State/UT-wise;

(c) whether it is also a fact that the gap between registration of such cases and conviction therein has increased in the country during the said period;

(d) if so, the details thereof and the reasons therefor along with the conviction rate in such cases; and

(e) the corrective measures taken/ being taken by the Government to check such cases and to improve the conviction rate therein?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. *155 FOR 06.03.2018 "MISSING CHILDREN"

(a) to (d): As per the information provided by the National Crime Records Bureau (NCRB), details of State/UT-wise cases registered, number of children not recovered/untraced missing children from previous years, children missing during the year, traced and untraced (upto 18 years) during 2014-2016 are given in Annexure-I. NCRB does not maintain data on conviction in cases related to missing children.

(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs has issued Advisories for combating crimes against children. These Advisories are also available on www.mha.gov.in.

Ministry of Home Affairs advised all States/UTs to rescue the missing children by way of conducting one month sustained campaigns throughout the country. Sustained campaigns entitled "Operation Smile" (1st January, 2015 to 31st January, 2015), "Operation Muskaan" (1st July, 2015 to 31st July, 2015), "Operation Smile-II" (1st January to 31st January, 2016), "Operation Muskaan-II" (1st July, 2016 to 31st July, 2016) and "Operation Muskaan-III" (1st July, 2017 to 31st July, 2017) have been conducted in the country.

State/UT-wise Cases registered, Unrecovered/Untraced, Children Missing, Recovered/Traced under Missing Children during 2014-2016

SL	State/UT	2014						2015						2016					
		Cases Registered	Un-recovered/Untraced Missing Children from Previous years	Children Missing	Total Children Missing	Total Recovered/Traced	Total Un-recovered/Untraced Missing Children	Cases Registered	Un-recovered/Untraced Missing Children from Previous years	Children Missing	Total Children Missing	Total Recovered/Traced	Total Un-recovered/Untraced Missing Children	Cases Registered	Un-recovered/Untraced Missing Children from Previous years	Children Missing	Total Children Missing	Total Recovered/Traced	Total Un-recovered/Untraced Missing Children
1	Andhra Pradesh	1849	1399	2043	3442	2449	993	2080	993	2285	3278	2109	1169	1972	1169	2155	3324	1912	1412
2	Arunachal Pradesh	43	0	43	43	35	8	93	3	102	105	82	23	35	23	38	61	33	28
3	Assam	1386	14	1388	1402	721	681	1429	671	1498	2169	1137	1032	1381	1032	1381	2413	1069	1344
4	Bihar	1263	810	1539	2349	890	1459	1966	1466	2057	3523	2444	1079	4817	1079	4817	5896	3026	2870
5	Chhattisgarh	1719	511	1779	2290	1794	496	2087	584	2102	2686	1821	865	2236	865	2262	3127	2051	1076
6	Goa	59	29	63	92	60	32	37	32	41	73	42	31	25	31	26	57	25	32
7	Gujarat	1308	597	1375	1972	1284	688	1034	688	1092	1780	1088	692	1303	692	1315	2007	1247	760
8	Haryana	1292	1982	1299	3281	821	2460	1616	1472	1736	3208	1401	1807	1620	1807	1768	3575	1695	1880
9	Himachal Pradesh	166	253	205	458	379	79	232	73	249	322	212	110	170	110	170	280	174	106
10	Jammu & Kashmir	398	822	638	1460	508	952	205	952	414	1366	590	776	303	766	304	1070	354	716
11	Jharkhand	316	342	384	726	394	332	331	353	367	720	191	529	433	529	479	1008	329	679
12	Karnataka	3265	734	4034	4768	2982	1786	1694	1817	2677	4494	2213	2281	1289	2281	1943	4224	2733	1491
13	Kerala	832	216	1079	1295	905	390	1327	390	1579	1969	1591	378	1382	211	1524	1735	1520	215
14	Madhya Pradesh	6521	3610	6689	10299	5730	4569	7129	4849	7919	12768	9203	3565	7838	3565	8503	12068	8197	3871
15	Maharashtra	10691	8382	11301	19683	13757	5926	3931	5926	4450	10376	4782	5594	3976	5594	4388	9982	4357	5625
16	Manipur	36	0	36	36	34	2	34	36	34	70	30	40	126	40	146	186	172	14
17	Meghalaya	134	0	134	134	122	12	167	12	167	179	119	60	124	60	124	184	155	29
18	Mizoram	2	0	2	2	2	0	1	0	3	3	3	0	0	0	0	0	0	0
19	Nagaland	4	0	4	4	3	1	27	1	33	34	28	6	67	6	71	77	63	14
20	Odisha	1049	2098	1090	3188	407	2781	1807	2781	1807	4588	698	3890	1901	3890	1901	5791	589	5202
21	Punjab	540	582	573	1155	543	612	552	612	559	1171	478	693	584	693	597	1290	510	780
22	Rajasthan	1748	1215	2332	3547	2598	949	2330	949	2507	3456	1233	2223	1831	2223	1980	4203	3216	987
23	Sikkim	94	2	94	96	88	8	101	0	119	119	74	45	106	41	109	150	110	40
24	Tamil Nadu	2721	1057	3373	4430	3340	1090	3334	1090	4280	5370	4201	1169	3549	1169	4632	5801	4660	1141
25	Telangana	2327	590	2438	3028	1681	1347	2697	1347	2987	4334	3313	1021	3323	1021	3679	4700	3597	1103
26	Tripura	446	4	446	450	446	4	165	8	171	179	151	28	160	28	169	197	171	26
27	Uttar Pradesh	2081	1844	2089	3933	2265	1668	2716	1668	2720	4388	2122	2266	2862	2266	2903	5169	1861	3308
28	Uttarakhand	236	0	230	230	137	93	531	218	531	749	325	424	435	424	435	859	589	270
29	West Bengal	10809	7553	14371	21924	14793	7131	7676	7131	7676	14807	6261	8546	5507	8546	8335	16881	5388	11493
	TOTAL STATE(S)	53335	34646	61071	95717	59168	36549	47329	36122	52162	88284	47942	40342	49355	40161	56154	96315	49803	46512
30	A & N Islands	26	6	28	34	26	8	38	8	47	55	49	6	47	6	47	53	48	5
31	Chandigarh	159	177	164	341	137	204	200	204	217	421	187	234	195	234	201	435	152	283
32	D&N Haveli	24	0	24	24	13	11	0	11	0	11	5	6	1	6	2	8	2	6
33	Daman & Diu	9	0	9	9	4	5	21	5	25	30	20	10	21	10	29	39	27	12
34	Delhi UT	7171	4810	7513	12323	6349	5974	7592	5994	7928	13922	6182	7740	6657	7740	6921	14661	5863	8798
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	56	0	59	59	57	2	59	3	64	67	64	3	53	5	53	58	49	9
	TOTAL UT(S)	7445	4993	7797	12790	6586	6204	7910	6225	8281	14506	6507	7999	6974	8001	7253	15254	6141	9113
	TOTAL (ALL INDIA)	60780	39639	68868	108507	65754	42753	55239	42347	60443	102790	54449	48341	56329	48162	63407	111569	55944	55625

Source: Crime in India

Note: Data on traced children may also include reported cases of missing children from previous year

